

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5023
ANSWERED ON:19.04.2001
CRIMES ON RAILWAYS
C. SREENVAASAN

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have identified the most vulnerable sections where crime and robbery have taken place;
- (b) if so, the details thereof;
- (c) whether frequent joint meetings are held between Senior Railway Officials and the State Police Chiefs to discuss the strategy to check crime in railways;
- (d) if so, the details of such meetings held during the last two years; and
- (e) the steps taken by the Government to check the crimes on railways?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) & (b): Yes, Sir. A statement showing the most affected sections for crime is attached as Appendix.

(c) & (d): Frequent Joint meetings are held between Sr. Railway Officials and State Police/GRP authorities to discuss the strategy to check the crimes on Railways. The details of such meetings held during the year 1999 and 2000 are as under:-

Rlys.	Year	
	1999	2000
Central	175	140
Eastern	75	89
Northern	89	84
North Eastern	347	377
Northeast Frontier	210	185
Southern	126	133
South Central	136	121
South Eastern	382	340
Western	250	220

(e): Though the maintenance of law and order and control of crime on Railway premises including Railway stations and running trains is the responsibility of the State Government concerned, Railways officials co-ordinate with the GRP for ensuring better security to the Railway passengers and their belongings.

The following steps have taken by the Railways for improving the passenger safety:-

(1) A meeting of Chief Secretaries and Director General of States was convened in January, 2000 by the Minister for Railways. Arising out of this meeting a high level Committee of Railways and State Government Officials was set up to suggest ways and means to improve effectiveness of GRP and RPF in preventing crimes in trains and Railway premises. The Committee's report is under consideration. RPF Officers are holding regular co-ordination meetings with their counter-parts on the GRP and Civil Police.

(2) Anti-social elements are being removed from Railway premises and trains by RPF.

(3) Proper watch is being kept by Coach Attendants/TTEs on the passengers' entering/detraining from the coaches and the coaches are properly locked during their run especially in night hours.

(4) FIR forms are made available with the Trains Guards/ Station Master/RPF to facilitate the travelling public to lodge their reports

immediately.

(5) Sharing of Special Intelligence and Crime Intelligence between RPF and GRP is being done at all levels.

(6) Announcement through Public Address system and CCTV at important Railway Stations to alert the travelling passengers against theft of their belongings etc.

(7) Periodic High Level co-ordination Meetings with Government Railway Police and Local Police are being conducted to analyze the crime position on Railways with a view to take suitable preventive measures.